BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	SBER Bank-Versus-Va	rrsana Ispat Ltd.	
7 IBC	Adgalo gajudina. Kutshimelia	7 IBC	a de Xarrell Sprachteel	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on bel	half of Signature w
Mens. MR	Manyo S SOUN R. SAUBI	OOKERJEASE ANERJI, SI AMERJI, SI	Adv. DHURY, Adv	
No. B.	yanendea hu Hipazia Ca	was, Adv.	? For the (S Applicant	Dona 7/ Days eign
			P. 7	7.0

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 13/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)